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and effect devolution of powers and decentralisation of authority. For this purpose, the Government intends to pursue a two track policy. On the first track, the recommendations of the Sarkaria Commission on which there is already a broad consensus, will be implemented through legislation and administrative action as appropriate. On the second track, the Government proposes to appoint a High Level Committee to review and update the recommendations of the Sarkaria Commission and look into the vital question of devolution of financial powers from the Central Government to the State Governments.

Division of Delhi into Nine Districts

417. SHRI O.P. KOHL1: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the proposals from the Government of Delhi to carve out nine Districts and 27 Sub-Divisions have been pending with the Ministry for long time;

(b) if so, since when and the steps taken to clear the same; and

(c) whether the decentralisation of the vast administrative structure likely to take at the door steps of the people of Delhi besides benefiting them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) to (c) In order to decentralise the administrative structure of National Capital Territory of Delhi, a proposal to create nine districts is in an advanced stage of consideration. The proposal in its present form was received from the Government of National Capital Territory of Delhi in 1994. The objective of decentralisation is, inter-alia, to provide a compact and manageable district, to provide the common citizen a ready access to the administration for redressal of his grievances and to make the administration more responsive.

Hotline Connection with Kremlin

418. SHRI JAYANT KUMAR MALHOUTRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that a hotline is proposed to be set up between the Kremlin and the Prime Minister's Office in New Delhi; and

(b) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Yes, Sir.

(b) The proposal for a hot-line was agreed during the visit of Russian Prime Minister, Victor Chernomyrdin, to India in December, 1994. The technical parameters of the proposed hotline will be a dedicated and secure telephone link between the offices of the Prime Minister of India and the President of the Russian Federation.

उत्तर प्रदेश और मध्य प्रदेश में वस्त्र मिलें

419. झी गोविन्द राम मिरीः क्य वस्त्र मंत्री यह बताने की कुपा करेंगे किः

(क) उत्तर प्रदेश और मध्य प्रदेश में कौन-कौन सी वस्त्र मिलें पिछले एक वर्ष से बंद पड़ी हैं:

(ख) क्या सरकार बंद पड़ी मिलों, विशेष रूप से मध्य प्रदेश स्थित मिलों को पुनः चालू करने के लिए कदम उठा रही है:~

(ग) यदि हां, तो उनका स्थौरा क्य है; और

(घ) यदि नहीं, से उसके क्या कारण है7

वस्त्र मंत्री (श्री आरण्एल॰ जालप्पा): (क) मै॰ अजंता टेक्सटाइल लि॰ डततर प्रदेश की दिलंक 1.10.95 से बंद पड़ी होने की रिपोर्ट पिली। मच्य प्रदेश में पिछले एक वर्ष से कोई मिल बंद पड़ी होने की रिपोर्ट नहीं है।

(ख) और (१) सरकार ने रुण्य औसोगिक कंपनियों के कार्यचालन की जांच करने तथा उनके पुनरूदार के लिए यथोचित सोजना बनाने तथा उन्हें स्वीकृत करने के लिए औसोगिक तथा वित्तीव पुनर्निर्माण बोर्ड (बी आई एफ आर) की स्थापना की है।